

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1939/2001

New Delhi this the 3rd day of August, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Ashok Kumar Pathak,
Working as AC/Tech. Grade-II in
the office of Workshop Electrical
Engineer, Northern Railway,
Dayabasti, Delhi. Applicant

(By Shri R.A.Vashisht, Advocate)

-versus-

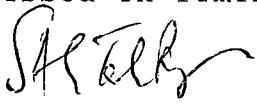
Union of India through
General Manager,
Northern Railway,
Baroda House,
New Delhi. Respondent

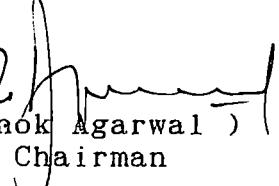
O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

Applicant was appointed as a Khalasi in the AC Section w.e.f. 5.4.1985, whereas Shri Bijender Singh was later appointed as a Khalasi in the Moulding Section on 26.5.1988. Said Shri Bijender Singh was rendered surplus in the Moulding Section and was transferred as Khalasi to the AC Section. However, in the seniority list of Khalasies of AC Section, he has been shown senior to the applicant. Aforesaid seniority list at Annexure A-3 shows that the same has been prepared as per a decision of the Tribunal in a case filed by the aforesaid Bijdner Singh. In view of this, we do not find that aforesaid seniority which appears to have been accorded on the basis of a judgment of this Tribunal can be interfered with by us.

2. Present OA, in the circumstances is dismissed in limine.


(S.A.T.Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/as/